TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI

DATED 7TH MARCH, 2006

PETITION No.113(C) OF 2005

Sree Devi Master Media Systems (2) …Petitioner
Vs
Star India Private Limited & Anr. …Respondents

BEFORE:
HON'BLE MR. JUSTICE N. SANTOSH HEGDE,
CHAIRPERSON

For Petitioner : Mr.Rakesh Gosain,Advocate

For Respondent No.1 : Mr.Gopal Jain with Mr.Ashish Jha, Ms.Kanika Agnihotri, Mr.Gaurav Vats, Mr.Sarvesh Singh,Advocates

ORDER

Learned counsel for the petitioner submits that the dispute between the parties has been settled out of the Tribunal and he seeks permission to withdraw this petition. Permission granted. Petition is dismissed as withdrawn.

……..J
(N. Santosh Hegde)
Chairperson